## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

C.P. No. 23/111/10

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY:

M/s Saurabh Agrotech Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

S.NO. NAME **DESIGNATION** 

REPRESENTATION

SIGNATURE

For the Petitioner (s): Mr. Vivek Malik and Mr. Dhawal Jain, Advocates

For the Respondent (s): Mr. Ramesh Singh, Advocate

Ms. Swaralipi Deb Ray, Advocate

## **ORDER**

Ld. Counsel for the Petitioner has placed the order of the Hon'ble High Court of Rajasthan wherein the proceedings before this Bench has been stayed. This file has also been summoned. The Registrar may take appropriate steps for necessary compliance.

Adjourned sine-die.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)

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